THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/204/2018-Rect/

Dated the 4th June, 2020

NOTICE

In partial modification of Notification No.HCM.II/204/2018-Rect/370 Dated 16th March, 2020, since the candidate standing at merit list No. 1 for the post of Typist, Smti. Iorica Lyngdoh Buam (Roll No. 104) has declined to join on the said post, therefore, the candidate at Sl. No. 1 on the reserved list, Shri. Marbiangki Lanong (Roll No. 151) be offered the post.

The said candidate is required to submit his acceptance to the Registrar General of the High Court of Meghalaya on or before the 18th June, 2020 at 10:30 a.m.

In case of the candidate failing to report by the given date, appointment may be offered to the candidate at Sl. No. 2 of the reserved list.

Joining of the selected candidate will be subject to medical and police verification reports.

By Order,

REGISTRAR

Memo No.HCM.II/204/2018-Rect/373 P Dated the 4th June, 2020 Copy to:

- 1. Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, Shillong for information of his lordship.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of his lordship.
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of his lordship.
- 5. P.A to Registrar General, High Court of Meghalaya, Shillong for information.

- 6. The i/c Establishment Section, High Court of Meghalaya, Shillong to issue appointment order to the selected candidates.
- 7. System Analyst for uploading the same in the Official Website of the Registry.
- 8. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 9. Notice Board.

10.Office file.

REGISTRAR